

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:3024
ANSWERED ON:11.12.2014
CASES OF IRREGULARITIES AGAINST MEAT EXPORTER
Reddy Shri Ponguleti Srinivasa

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether certain cases of alleged irregularities committed by certain meat exporters in the country have been filed by any Non-Governmental Organisation(NGO);
- (b) if so, the details thereof along with the present status of the case; and
- (c) the further steps taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF LAW AND JUSTICE(SHRI D.V.SADANANDA GOWDA)

- (a) to (c): The information is being collected and will be laid on the Table of the House.